



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 343/TL/2024

Dated: 28.11.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by **Bhadla-III & Bikaner-III Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Inter-State transmission system for the "Transmission System Strengthening for interconnections of Bhadla-III and Bikaner-III complex" on a Build, Own, Operate and Transfer Basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1	Bhadla-III - Bikaner-III 765 kV D/c line along with 240 MVAR switchable line reactor for each circuit at Bhadla-III end <ul style="list-style-type: none">• 765 kV, 240MVAR switchable line reactors at Bhadla-III- 2 Nos.• Switching equipment for 765kV, 240MVAR Switchable Line Reactors at Bhadla-III-2 nos.	24
2	Associated 765kV line bays at Bhadla-III and Bikaner-III end <ul style="list-style-type: none">• 765kV line bays at Bhadla-III PS-2 nos.• 765kV line bays at Bikaner-III PS-2 nos.	

Note:

- Developer of Bhadla-III PS to provide space for two nos. of 765 kV line bays along with space for two nos. of switchable line reactors.*
- Developer of Bikaner-III PS to provide space for two nos. of 765 kV line bays.*
- Switchable line reactors to be implemented with NGR bypass arrangement.*
- The Central Transmission Utility of India Limited vide its letter dated 12.9.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 28.11.2024 in Petition No. 343/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Bhadla-III & Bikaner-III Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **13.12.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **16.12.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary